

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.410/TT/2014

Date: 28.4.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for six assets (A) ICT 500 MVA 400/220 kV Bassi Extension Sub-station, (B) ICT 315 MVA 400/220 kV Allahabad Extension Sub-station, (C) ICT 500 MVA 400/220 kV Meerut Extension Sub-station, (D) 400/220 kV, 105 MVA ICT along with associated bays at Wagoora Sub-station, (anticipated DOCO for assets from (A) to (D)- 1.11.2014), (E) 500 MVA, 400/220/33 kV ICT along with associated bays at Ludhiana Sub-station (actual DOCO-1.4.2014) and (F) 2 no. of 220 kV bays at Ludhiana Sub-station (anticipated DOCO-1.11.2014) under the "Augmentation of Transformers in Northern Region-Part-A"

Sir,

I am directed to refer to this Commission's "record of proceedings" of hearing held on 24.11.2014 in the above mentioned petition directing to file certain information on affidavit latest by 15.5.2015, and your letter dated 22.4.2015 seeking extension of time upto 15.5.2015 for filing the same, and to say that your request for extension up to 15.5.2015 has been acceded to. I am also to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)